

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA  
HYDERABAD**

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Sub: High Court for the State of Telangana – Letter of the DIG/  
Director, Central Detective Training Institute, Ramanthapur,  
Hyderabad –Cyber Crime and Cyber Law Awareness Training  
Programme to be held from 17.02.2020 to 19.02.2020 at  
CDTI, Hyderabad - Nomination of Judicial Officers – Orders  
Issued.

Ref: Letter.No.1-8(5)/MHA-CATP-JO&PP-8/2019-2020/271, dated  
19.12.2019.


**ORDER : ROC .NO.1540/SO/2019, dated 13 .01.2020**

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The High Court has been pleased to nominate following two Judicial  
Officers to participate in the Programme on Cyber Crime and Cyber Law  
Awareness Training Programme for Public Prosecutors and Judicial Officers,  
scheduled to be held from 17.02.2020 to 19.02.2020 at Central Detective  
Training Institute, Hyderabad.

1. Sri CH. V.R.R. Vara Prasad, Special Court at Hyderabad for trial of Criminal  
Cases relating to elected MPs., MLAs., of the State of Telangana.
2. Sri G. Praveen Kumar, Additional Chief Metropolitan Magistrate, Hyderabad  
to try the cases of Satyam Scam in M/s Satyam Computers Limited-cum-  
XXI Additional Chief Metropolitan Magistrate, Hyderabad.

The Joining instructions are enclosed herewith for compliance of the  
nominated participants.

  
**REGISTRAR GENERAL**  
13.1.2020

To  
The Individuals concerned.